



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Jammu, the 25th of March, 2017

SRO 143 In exercise of powers, conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class, who may exercise all the powers of an Executive Magistrate of the first class within such areas as may be assigned to them by District Magistrate, Pulwama till the Bye-Election to 3-Anantnag Parliamentary Constituency is over:-

S.No.	Name S/Shri	Designation	Posting
1	Vaneet Gupta	Executive Engineer Div. Pulwama	Zonal Magistrate
2	Dr. Mushtaq Ahmad Malik	Associate Professor GDC Tral	Zonal Magistrate
3	Abdul Rashid	SE Electroic Circle Pulwama	Zonal Magistrate
4	Abdul Qayoom Mir	Associate Professor GDC Women	Zonal Magistrate
5	Manzoor Ahmad Khan	ZEO Kakapora	Sector Magistrate
6	Ab Majid Wani	Pr. HSS Lethapora	Sector Magistrate
7	Mohd Amin Bhat	SDAO Agricultural Officer	Sector Magistrate
8	Mohd Ramzan War	Distt. Level Subject Matter Specialist	Sector Magistrate
9	Fayaz Ahmad Wani	Pr. HHS Litter	Sector Magistrate
10	Gh Mohi ud Din Sheikh	Pr. GHSS Pulwama	Sector Magistrate
11	Manzoor Ahmad Ganai	Lecturer BHSS Tral	Sector Magistrate
12	Rajinder Singh	Lecturer HSS Tral	Sector Magistrate
13	Mohd Shafi Tantray	Lecturer HSS Tral	Sector Magistrate
14	Arshid Hussain	Sr. Lecturer HSS Ratnipora	Sector Magistrate
15	Mushtaq Ahmad Paddar	ZPEO Tral	Sector Magistrate
16	Inderjeet Singh	ZEO Pampore	Sector Magistrate
17	Mohd Amin Sheikh	Lecturer HSS Lurgam	Sector Magistrate
18	Peer Inaytullqah Shah	Lecturer HSS Dadsara	Sector Magistrate
19	Shkeel Ahmad Mir	BHSS Ladhoo	Sector Magistrate
20	Wani Lateef	Pr. DIET Pampore	Sector Magistrate
21	Gulzar Ahmad Kumar	AE Irrigation Div. Pulwama	Sector Magistrate
22	Tariq Ahmad	Lecturer GHSS Pampore	Sector Magistrate
23	Abdul Rashid Ganai	Lecturer HSS Rahmoo	Sector Magistrate
24	Faisal Farooq	AE Flood Control Sub Di v. Awantipora	Sector Magistrate
25	Mushtaq Ahmad	ZEPO Tral	Sector Magistrate
26	Gulshan Ahmad	ZEO Pulwama	Sector Magistrate
27	Mushtaq Ahmad	Lecturer GHSS Rahmoo	Sector Magistrate
28	Altaf Ahmad Nath	Lecturer BHSS Khrew	Sector Magistrate
29	Faiz Ahmad	Distt. Officer Pollution Control Board	Sector Magistrate
30	Mohd Ashraf Shah	ZPEO Kakapora	Sector Magistrate
31	Arsheed Hussain	Lecturer HSS Krew	Sector Magistrate
32	Harpal Singh	AE Irrigation Div Tral	Sector Magistrate

